## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5922 ANSWERED ON:02.05.2013 NUMBER OF TRIBUNALS Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of tribunals/appellate tribunals established so far in the country;
- (b) the total number out of them under the Ministry of Law and Justice;
- (c) whether the Government has any proposal to bring all the aforesaid tribunals/appellate tribunals under the Ministry of Law and Justice; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF LAW & JUSTICE (DR. ASHWANI KUMAR)

- (a) & (b): As per the information available, 62 Tribunals/Authorities have been established in the country, including two under the Ministry of Law and Justice.
- (c) & (d): In pursuance of the judgments of the Supreme Court of India in L. Chandra Kumar's case (AIR 1997 S.C. 1125 to 1155) and Civil Appeal No.3067 of 2004 Union of India vs. R. Gandhi, proposal to bring all Tribunals under the administrative control of a single nodal agency has been considered and inter-ministerial consultations held. However there was no consensus possible. Since consensus has remained elusive, Government has now constituted a Group of Ministers (GoM) on 13.03.2013 to consider and examine the issues involved.